

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) *Bombay*—The institutions could not fulfil the conditions to receive payment. On State Government's recommendations the conditions have since been relaxed, enabling the State Government to release the grants.

Madhya Pradesh—The institutions could not fulfil the conditions and the State Government did not draw the amount in time. The grant will be sanctioned again this year, if the State Government recommends.

Thread-making Factory

234. Shri Velayudhan: Will the Minister of **Commerce and Consumer Industries** be pleased to state :

(a) whether the sewing thread-making Factory in Travancore-Cochin has been given any loan or any other facility by the State or the Central Government;

(b) how many workers are employed in the factory;

(c) how many managerial staff members are employed there; and

(d) of these, how many are Indians and how many non-Indians?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai): (a) The Government of India have not given any loan to any sewing thread-making factory in Travancore-Cochin. However, a factory has been granted in July-December, 1956, an *ad hoc* licence for import of cotton thread in hanks with actual user conditions, subject to the condition that an equivalent amount be deducted from the quota licence due to their sister concern. The Government of India have no information if any facility, financial or otherwise, has been given to any sewing thread-making factory in Travancore-Cochin by the State Government.

(b) to (d). The information is being collected and will be placed on the Table of the House.

Coir Co-operative Societies

235. Shri Velayudhan: Will the Minister of **Commerce and Consumer Industries** be pleased to state:

(a) how much money has been granted as a loan to the Coir Co-operative Societies during the current financial year; and

(b) how much money has been actually distributed till date?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai): (a) and (b). Rs. 54,89,500 till the end of March, 1956.

Atomic Energy Department, Bombay

236. Shri Krishnacharya Joshi: Will the **Prime Minister** be pleased to state the main activities of the Department of Atomic Energy at Bombay during 1956?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): A statement giving the required information is laid on the Table of the House. [See Appendix II, annexure No. 38].

Iron Ore Mines

237. Shri D. C. Sharma: Will the Minister of **Labour** be pleased to state:

(a) the number of accidents which occurred in iron mines in India during the years 1953, 1954, 1955 and 1956;

(b) the number of lives lost therein; and

(c) the amount of compensation paid to the families of the deceased?

The Minister of Labour (Shri Khan-dubhai Desai): (a) and (b).—

| | No. of accidents | | No. of lives lost |
|------------------|------------------|---------|-------------------|
| | Fatal | Serious | |
| 1953 . | 4 | 84 | 4 |
| 1954 . | 9 | 76 | 9 |
| 1955 . | 4 | 72 | 4 |
| 1956 . | 2 | 58 | 2 |
| (upto 31-10-56). | | | |

(c) Information is not readily available.

Labourers in Coal Mines, Bihar

238. Shri D. C. Sharma: Will the Minister of **Labour** be pleased to state:

(a) the number of labourers working in the coal mines in Bihar at present;

(b) the daily wages paid to them;

(c) the average number of days in a year they are at work; and

(d) the provision regarding their Provident Fund and holiday on Sunday?

The Minister of Labour (Shri Khan-dubhai Desai): (a) About 1,79,825 during 1955 which is the latest information available.